

proposal to use such land for non-forestry purposes; and

(d) if so, the steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) The total recorded forest area of Rajasthan is 31,660.15 Sq. Kms.

(b) The area under actual tree cover as per the assessment of Forest Survey of India based on 1985-87 Satellite Imagery is 12,966 Sq. Kms. The balance forest area also has potentiality for growing biomass.

(c) and (d). The policy is not to divert such forest land for non-forest use.

Forest Land for Irrigation Purposes in Rajasthan

4103. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) the total hectares of forest land submerged in water following the execution of irrigation projects in last three years in Rajasthan;

(b) whether the State Government had sought permission from his Ministry to acquire the land for those projects;

(c) if so, the date on which clearance was given by his Ministry to the State Government for executing those projects; and

(d) what are those projects?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE

MINISTRY OF PROGRAMME IMPLEMENTATION (MRS. MANEKA GANDHI): (a) and (b). No proposal of construction of dam involving submergence of forest land was approved by the Central Government during the last three years in Rajasthan State.

(c and (d). Do not arise.

Irrigation Projects of Rajasthan Pending Clearance

4104. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) whether some irrigation projects in Rajasthan are pending before the Central Government for forest clearance;

(b) if so, the names and the number of irrigation projects in Rajasthan pending for forest clearance; and

(c) the details of steps taken to expedite the process of clearance?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) No proposal of irrigation projects from Government of Rajasthan is pending in this Ministry for forest clearance.

(b) and (c). Does not arise.

Archaeological Sites of Bijapur District

4105. SHRIS. T. PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the archaeologically important sites of Golgumbaz at Bijapur town, temples of Aihole, Pattadakal and Badami of Bijapur district have been grossly neglected and as such tourists from within and abroad

are not attracted by them resulting in loss of revenue; and

(b) if so, the steps taken to maintain these sites?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M. G. K. MENON):

(a) No, Sir.

(b) Does not arise.

Corbett National Park

4106. SHRI SUBEDAR: Will the PRIME MINISTER be pleased to state:

(a) whether wild animals such as elephants, panther, etc. are not safe and were killed in the Corbett National Park as reported in the Hindi daily 'Nav Bharat Times' dated 21st February, 1990:

(b) whether Government have conducted any inquiry into the incidents:

(c) if so, the details thereof and the action taken thereon;

(d) if not, the reasons thereof; and

(e) the remedial measures contemplated to stop recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) The State Government of Uttar Pradesh has informed that all wild animals are well protected in the Corbett National Park.

(b) to (e). The incidents mentioned in the news item are reported to have occurred outside the Corbett National Park and are being enquired into by the State Government.

The information on receipt from the State Government shall be placed on the Table of the House.

[*Translation*]

Atomic Power Station in Punjab

4107. S. ATINDER PAL SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up an Atomic Power Station in Punjab in next Five Year Plan;

(b) if so, where and when; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M. G. K. MENON):

(a) Government have so far not taken any decision to set up an atomic power plant in Punjab in the next Five Year plan.

(b) Does not arise.

(c) Nuclear Power Plants are located on the basis of several characteristics of the sites from the point of view of safety, engineering, environment and availability of other energy resources to meet the power needs etc. Punjab however will get its share of power from the Narora and subsequent nuclear power stations located in the Northern Electricity Region.